



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - III SECTION)**MINUTES OF THE NORMS COMMITTEE- III****MEETING No.** NC/3/MEET/Aug/202324/10**DATED:** 11/08/2023Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/3/MEET/Aug/202324/10 dated 11/08/2023 of Norms Committee - III for the year 2023-24 was held on 11/08/2023 under the Chairmanship of Rajiv Soni ,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	T SONGZALIAN, Deputy DGFT	DGFT(HQ)
2	UTTAM SARKAR, Assistant Section Officer	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00006272AM23
RA File Number	039404000236 AM19
Licence No and Date	0310822077/02/07/2018
Norms Committee Decision: Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the personal hearing and explained firm's case. The Committee heard the explanation of representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification. Hence, the committee has decided to reject the case.	

Case No.	2 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00006508AM23
RA File Number	039404000115 AM21
Licence No and Date	0310836572/08/06/2020
Norms Committee Decision: Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification.Hence, the committee has decided to reject the case.	

Case No.	3 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00006269AM23
RA File Number	039404000198 AM21
Licence No and Date	0310837494/29/07/2020
Norms Committee Decision: Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the Personal Hearing and explained firm's case.	

The Committee heard the explanation of Representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification. Hence, the committee has decided to reject the case.

Case No.	4 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00006271AM23
RA File Number	039404000356 AM21
Licence No and Date	0310837963/28/08/2020
Norms Committee Decision:	
Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the personal hearing and explained firm's case. The Committee heard the explanation of representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification. Hence, the committee has decided to reject the case.	

Case No.	5 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00006515AM23
RA File Number	03AA04009329 AM22
Licence No and Date	0311003661/08/05/2021
Norms Committee Decision:	
Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification. Hence, the committee has decided to reject the case.	

Case No.	6 / NC/3/MEET/Aug/202324/10
Case Status	Case Deferred
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM REVIW00003766AM23
RA File Number	03AA040116810 AM22
Licence No and Date	0311008170/02/11/2021
Norms Committee Decision:	

The Representative of the firm had attended Virtual Meeting and explained firm's case. The Committee heard the explanation of representatives of the firm and after deliberation, it was directed to firm to furnish the following information/documents: -

1. **Water molecule in Hydrazine Hydrate.**
2. **Revised list of items of import.**

Case No.	7 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	KusuMa PharMa
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM APPLY 00365147AM22
RA File Number	03AX04001369 AM22
Licence No and Date	0311011710/23/02/2022
Norms Committee Decision:	
Shri Gautam Rathod, Technical and Digambar Jhadhav had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, the firm could not produce any documents to differentiate export and import item based on COA/Technical specification.Hence, the committee has decided to reject the case.	

Case No.	8 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	VIPPY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM APPLY 00001956AM23
RA File Number	56AX04000008 AM23
Licence No and Date	5611001042/11/07/2022
Norms Committee Decision:	
The firm was requested vide e-mail dated 04.08.2023 to attend Personal Hearing. The firm neither confirm nor attend the PH. In view of the above, the committee has decided to reject the case of the firm.	

Case No.	9 / NC/3/MEET/Aug/202324/10
Case Status	Case Rejected
Party Name	SHIVA BIO CHEM INDUSTRIES
Meeting Number and Date	NC/ 3/ MEET/ Aug/ 202324/ 10 and 11/08/2023
HQ File Number	HQRNORM APPLY 00004832AM23
RA File Number	50AX04000071 AM23
Licence No and Date	5011000702/06/12/2022

Norms Committee Decision:

The firm was requested vide e-mail dated 04.08.2023 to attend Personal Hearing. The firm neither confirm nor attend the PH. In view of the above, the committee has decided to reject the case of the firm.